

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 698 of 2020

IN THE MATTER OF:

LCL Logistix India Pvt. Ltd.

...Appellant

Versus

Waaree Energies Ltd.

...Respondent

Present:

**For Appellant: Mr. Shyam Gopal, Mr. K. Gurumurthy and
Mr. Prahlad Singh, Advocates.**

**For Respondent: Mr. Akshay Sapre, Mr. Abhijeet Swaroop and Mr. M.
Sridhar, Advocates.**

ORDER
(Through Virtual Mode)

21.08.2020: Mr. Shyam Gopal, Advocate representing the Appellant submits that the arguing counsel Shri Rupinder Sinhmar, Advocate is unable to join. He seeks a brief adjournment. On request, the appeal is adjourned.

List the appeal 'for admission (fresh case)' on **26th August, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc